

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCRIMINAL APPEAL NO(S). 722/2012

ABDUL WAHID & ANR.

APPELLANT(S)

VERSUS

THE STATE OF RAJASTHAN

RESPONDENT(S)

WITH

Cr1.A. No. 1266/2012 (II)

Date : 05-09-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Ms. Gauri Karuna Das Mohanty, Adv.
(Arguing counsel)

Mr. Snehasish Mukherjee, AOR

Ms. Anu Gupta, Adv.

Mr. Bhaskar Malakar, Adv.

Mr. Sanjay Mani Tripathi, Adv.

For Respondent(s) Mr. Shiv Mangal Sharma, A.A.G.
Mr. Milind Kumar, AOR

Ms. Shalini Singh, Adv. (Arguing counsel)

Ms. Nidhi Jaswal, Adv.

Mr. Irshad Ahmad, AOR

UPON hearing the counsel the court made the following
O R D E R

1. After arguing for some time, learned counsel for the appellants prays for a week's time to look into the trial Court records to assist the Court further. Permission is granted to the learned counsel to inspect the said trial Court records.

2. At her request, list on 11th September, 2024.

(Ram Subhag Singh)
Court Master (NSH)(Geeta Ahuja)
Assistant Registrar-cum-PS